

Notification No. 4510 - G. S.

The following list of days to be observed in the year 2019 as closed holidays in the Subordinate Civil Courts in West Bengal has been prepared by the High Court at Calcutta in exercise of the powers vested in it by Section 15 of Act II of 1887.

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Tuesday	1 day
Netaji's Birthday	January 23 rd	Wednesday	1 day
Shivratri	March 4 th	Monday	1 day
Doljatra	March 21 st	Thursday	1 day
Holi	March 22 nd	Friday	1 day
Bengali New Year's day	April 15 th	Monday	1 day
Good Friday	April 19 th	Friday	1 day
Easter Saturday	April 20 th	Saturday	1 day
May Day	May 1 st	Wednesday	1 day
Rabindranath's Birthday	May 9 th	Thursday	1 day
Summer vacation (including Id-ul-Fitre)	June 3 rd to 7 th	Monday to Friday	5 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Independence Day	August 15 th	Thursday	1 day
Janmastami	August 23 rd	Friday	1 day
Muharram	September 10 th	Tuesday	1 day
Gandhiji's Birthday	October 2 nd	Wednesday	1 day
Annual Vacation (Including Durga Puja, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 4 th To October 29 th	Friday To Tuesday	26 days
Jagadhatri Puja	November 6 th	Wednesday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 12 th	Tuesday	1 day
Christmas Vacation	December 25 th to 31 st	Wednesday To Tuesday	7 days

Note 1 : Public Holiday on account of Saraswati Puja (February 10th) and Executive Holidays on account of Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar (April 14th) and Fateha-Duaz-Daham (November 10th) fall on Sundays.

Note 2 : Public Holidays on account of Republic Day (January 26th) and Mahalaya (September 28th) fall on Fourth Saturdays.

Note 3 : Holiday on account of Muslim Festival viz. Id-uz-Zoha(Bakrid) will be declared later on, depending on visibility of the moon.

Note 4 : Sectional Holiday on account of Sab-e-Barat (April 21st) falls on Sunday.

Note 5 : Sectional holiday on account of Mahabir Jayanti (April 17th) may be granted, when possible, to the Jain employees. Sectional holiday on account of Baisakhi (April 14th) coincides with the Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar falls on Sunday. In West Bengal, all Officials, Suitors and Witnesses who profess the Brahmo faith may be granted, when possible, 3 (three) days' holidays on account of Maghotsav one day before and one day after that date.

Note 6 : The Court and Offices of the Judgeship of Darjeeling shall remain closed on account of birth day of the Nepali Poet Bhanu Bhakta (13.07.2019) which falls on Second Saturday.

Note 7 : All the District Judges in West Bengal, Chief Judges of the City Civil Court at Calcutta, City Sessions Court, Calcutta, Small Causes Court, Calcutta, and the Chief Metropolitan Magistrate, Calcutta are hereby empowered to declare local holidays not exceeding two days in a year in a district and/or Sub-Divisions according to the prevalent customs in consultation with the local Bar Associations.

Note 8 : All 2nd and 4th Saturdays of the months have been declared as holidays for the Subordinate Civil & Criminal Courts in West Bengal Vide F.C. Resolution dated 06.08.92.

Note 9 : In the districts of Darjeeling & Kalimpong, the Courts excepting the Courts in Siliguri Sub-Division of Darjeeling shall be closed for Durga Puja to Laxmi Puja during the Executive holidays from October 5th to October 13th and for Kali Puja, Pratipada and Bhatridwitiya from October 27th to October 29th. The Courts in the districts of Darjeeling & Kalimpong shall also be closed for Annual Vacation for the period from the 2nd January to 26th January and 25th December to 31st December, 2019 excepting the Courts in the Siliguri Sub-Division in the District of Darjeeling which shall be closed for Annual Vacation as in the District of Jalpaiguri.

By Order

Sd/-
Registrar General

High Court Administrative
Department

Dated, the 14th December, 2018.

Notification No. 4511 - G. S.

The following list of days to be observed in the year 2019 as closed holidays in the Subordinate Criminal Courts in West Bengal is published by the High Court at Calcutta

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Tuesday	1 day
Netaji's Birthday	January 23 rd	Wednesday	1 day
Doljatra	March 21 st	Thursday	1 day
Bengali New Year's Day	April 15 th	Monday	1 day
Good Friday	April 19 th	Friday	1 day
Easter Saturday	April 20 th	Saturday	1 day
May Day	May 1 st	Wednesday	1 day
Rabindranath's Birthday	May 9 th	Thursday	1 day
Summer Vacation (including Id-ul-Fitre)	June 3 rd to 7 th	Monday to Friday	5 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Independence Day	August 15 th	Thursday	1 day
Janmastami	August 23 rd	Friday	1 day
Muharram	September 10 th	Tuesday	1 day
Gandhiji's Birthday	October 2 nd	Wednesday	1 day
Annual Vacation (Durga Puja, Lakshmi Puja & Additional Days of Lakshmi Puja)	October 4 th To October 14 th	Friday To Monday	11 days
Pratipada	October 28 th	Monday	1 day
Bhatridwitiya	October 29 th	Tuesday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 12 th	Tuesday	1 day
Christmas Day	December 25 th	Wednesday	1 day

Note 1 : Public Holidays on account of Saraswati Puja (February 10th), Kali Puja & Diwali (October 27th) and Executive Holidays on account of Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar (April 14th) and Fateha-Duaz-Daham (November 10th) fall on Sundays.

Note 2 : Public Holiday on account of Republic Day (January 26th) and Mahalaya (September 28th) fall on Fourth Saturdays.

Note 3 : Holiday on account of Muslim Festival viz. Id-uz-Zoha(Bakrid) will be declared later on, depending on visibility of the moon.

Note 4 : Sectional Holiday on account of Sab-e-Barat (April 21st) falls on Sunday.

Note 5 : Sectional holiday on account of Mahabir Jayanti (April 17th) may be granted, when possible, to the Jain employees. Sectional holiday on account of Baisakhi (April 14th) coincides with the Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar falls on Sunday. In West Bengal, all Officials, Suitors and Witnesses who profess the Brahmo faith may be granted, when possible, 3 (three) days' holidays on account of Maghotsav one day before and one day after that date.

Note 6 : The Court and Offices of the Judgeship of Darjeeling shall remain closed on account of birth day of the Nepali Poet Bhanu Bhakta (13.07.2019) which falls on Second Saturday.

Note 7 : All the District Judges in West Bengal, Chief Judges of the City Civil Court at Calcutta, City Sessions Court, Calcutta, Small Causes Court, Calcutta, and the Chief Metropolitan Magistrate, Calcutta are hereby empowered to declare local holidays not exceeding two days in a year in a district and/or Sub-Divisions according to the prevalent customs in consultation with the local Bar Associations.

Note 8 : All 2nd and 4th Saturdays of the months have been declared as holidays for the Subordinate Civil & Criminal Courts in West Bengal Vide F.C. Resolution dated 06.08.92.

Note 9 : In the districts of Darjeeling & Kalimpong, the Courts excepting the Courts in Siliguri Sub-Division of Darjeeling shall be closed for Durga Puja to Laxmi Puja during the Executive holidays from October 5th to October 13th and for Kali Puja, Pratipada and Bhatridwitiya from October 27th to October 29th. The Courts in the districts of Darjeeling & Kalimpong shall also be closed for Annual Vacation for the period from the 2nd January to 26th January and 25th December to 31st December, 2019 excepting the Courts in the Siliguri Sub-Division in the District of Darjeeling which shall be closed for Annual Vacation as in the District of Jalpaiguri.

By Order

Sd/-
Registrar General

High Court Administrative
Department

Dated, the 14th December, 2018.

**LIST OF HOLIDAYS TO BE OBSERVED BY THE
CITY CIVIL COURT AT CALCUTTA
IN THE YEAR 2019**

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Tuesday	1 day
Netaji's Birthday	January 23 rd	Wednesday	1 day
Second Day of Saraswati Puja	February 11 th	Monday	1 day
Shivaratri	March 4 th	Monday	1 day
Doljatra	March 21 st	Thursday	1 day
Holi	March 22 nd	Friday	1 day
Bengali New Year's Day	April 15 th	Monday	1 day
Good Friday	April 19 th	Friday	1 day
Easter Saturday	April 20 th	Saturday	1 day
May Day	May 1 st	Wednesday	1 day
Rabindranath's Birthday	May 9 th	Thursday	1 day
Buddha Purnima	May 18 th	Saturday	1 day
Summer Vacation (including Id-ul-Fitre)	June 3 rd to 7 th	Monday To Friday	5 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Rathayatra	July 4 th	Thursday	1 day
Independence Day	August 15 th	Thursday	1 day
Janmastami	August 23 rd	Friday	1 day
Muharram	September 10 th	Tuesday	1 day
Gandhiji's Birthday	October 2 nd	Wednesday	1 day
Annual Vacation (Including Durga Puja, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 3 rd To October 29 th	Thursday To Tuesday	27 days
Jagadhatri Puja	November 6 th	Wednesday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 12 th	Tuesday	1 day
Christmas Vacation	December 24 th to 31 st	Tuesday To Tuesday	8 days

Note 1 : Public Holidays on account of Swami Vivekananda's Birthday (January 10th), Saraswati Puja (February 10th) and Executive Holidays on account of Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar (April 14th) and Fateha Duaz Daham (November 10th) fall on Sundays.

Note 2 : Public Holidays on account of Republic Day (January 26th) and Mahalaya (September 28th) fall on Fourth Saturdays.

Note 3 : In accordance with Full Court resolution dated 6.8.1992 Second and Fourth Saturdays of the respective calendar month have been declared as Court Holidays.

Note 4 : Holiday on account of Muslim Festival viz. Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of the moon.

Note 5 : In accordance with the Full Court resolution dated 1.12.2015 in the event of High Court declares as unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.

Note 6: Chief Judge, City Civil Court, Calcutta may be empowered to declare local Holidays not exceeding 2 (two) days in a year according to prevalent customs in consultation with the local Bar Association.

Note 7 : The City Civil Court, Bar Association has resolved which was communicated in writing, that 4th March, 2019 and 22nd April, 2019 may be declared as Local Holidays on account of Shivaratri and Easter Monday respectively.

High Court Administrative
Department

By Order

Dated, the 14th December, 2018.

Sd/-
Registrar General

Notification No. 4309 G.S.

**The following List of Holidays to be observed in the year 2019
in the Subordinate Civil & Criminal Courts at Andaman & Nicobar Islands
at Port Blair is published by the High Court at Calcutta.**

Pongal	January, 15 th	Tuesday	1 day
Holi	March, 21 st	Thursday	1 day
Good Friday	April, 19 th	Friday	1 day
Annual Vacation (including May Day & Buddha Purnima)	May, 1 st To May, 31 st	Wednesday To Friday	31 days
* Id-UI-Fitre	June, 5 th	Wednesday	1 day
* Id-ul-Zuha (Bakrid)	August, 12 th	Monday	1 day
Independence Day	August, 15 th	Thursday	1 day
Muharram	September, 10 th	Tuesday	1 day
Onam	September, 11 th	Wednesday	1 day
Mahatma Gandhi's Birthday	October, 2 nd	Wednesday	1 day
Puja Vacation [including Dussehra (Vijay Dashami)]	October, 3 rd To October, 11 th	Thursday To Friday	9 days
Guru Nanak's Birthday	November, 12 th	Tuesday	1 day
Christmas Day	December, 25 th	Wednesday	1 day

* Subject to change depending on the appearance of the moon.

Note :-

- (1) Diwali (Deepavali) (October 27th) and Milad-Un-Nabi or Id-E-Milad (Birthday of Prophet Mohammad) (November 10th) are holidays on account of Sunday.
- (2) Republic Day (January 26th) is a holiday on account of 4th Saturday.

High Court
Administrative Department

Sd/-
REGISTRAR GENERAL
High Court, Calcutta

Dated, the 14th December, 2018.